

15.12.2021

Court No.13

Sl.19

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**W.P.A. No. 20354 of 2021**

Bhartiya Janta Party  
Versus  
The State of West Bengal & Ors.

**(Through Video Conference)**

Mr. S.K. Kapur, Sr. Adv.,  
Mr. Kallol Mondal,  
Mr. Dhiraj Trivedi,  
Mr. Nilanjan Bhattacharya,  
Mr. Rajdeep Mazumder,  
Mr. Billwadal Bhattacharyya,  
Mr. Vikash Singh,  
Mr. Debu Chowdhury,  
Mr. Rahul Sharma,  
Mr. Vipul Kundalia

...for the petitioner.

Mr. S.N. Mookherjee, Id. Advocate General,  
Mr. Anirban Ray, Id. G.P.,  
Mr. Raja Saha, Id. Jr. G.P.,  
Mr. Nilotpal Chatterjee

...for the State

Mr. Y.J. Dastoor, Id. Additional Solicitor General  
Mr. Phiroze Edulji

...for the Union of India

Ms. Sonal Sinha,  
Mr. Prashant Kumar Tripathi  
...for the respondent no.4/State Election Commission

On prayer made on behalf of Mr. S. K. Kapur  
and in view of the resolution of the Bar, let this matter  
stand adjourned and be listed **tomorrow (16.12.2021)**  
under the same heading at **10.30 a.m.**

**(Rajasekhar Mantha, J.)**